

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No-125
ANSWERED ON – 20/07/2026

PETITIONS BEFORE NATIONAL COMMISSION FOR MINORITIES

125. SMT. RAJATHI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) subject-wise breakup of the grievances filed with the National Commission for Minorities since 2021;
- (b) community-wise breakup of the grievances filed with the National Commission for Minorities since 2021;
- (c) State-wise breakup of the grievances filed with the National Commission for Minorities since 2021;
- (d) the average time taken to dispose of grievances registered with the Commission; and
- (e) studies undertaken by the National Commission for Minority to ascertain the increase in incidents of hate speech and attacks against minorities in the recent years?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

- (a) to (c) Subject-wise, community-wise and state-wise breakup of the grievances filed with the National Commission for Minorities since 2021-22 is attached at Annexure.
- (d) There is no specific timeline prescribed in the NCM Act 1992 for the disposal of the grievances. However, the commission endeavours to dispose of all grievances as expeditiously as possible.
- (e) No such study has been undertaken by National Commission for Minorities in recent years.

Annexure

Annexure to part (a to c) of Rajya Sabha admitted unstarred Question No. 125 for answer on 20.07.2026 regarding “Petition before National Commission for Minorities”

Subject-wise breakup of the grievances filed in NCM																
Year	Educational Matters	Service Matters	Law and Order Matters	Economic Matters	Cultural Rights	Religious Rights	Wakf Matters	Land Disputes	Complaint Against Administration	Harassment Misbehaviour against women	Complaint against Govt officials	Complaint against Police Officials	Complaints on communal violence	Hate Crime or Speech	Others	Total
2021-22	98	11 6	37 8	60	7	54	27	23 1	68	13 5	12 2	21 8	10	41	51 1	207 6
2022-23	11 2	13 4	30 3	10 3	9	48	20	27 5	55	13 5	96	26 1	21	56	79 5	242 3
2023-24	60	94	38 6	16 6	12	62	22	24 6	86	12 5	91	17 9	0	0	42 6	199 9
2024-25	25	60	41 5	11 5	3	13	13	11 4	66	70	15 6	15 3	0	0	18 7	139 0
2025-26	60	71	57 7	69	0	53	14	16 5	88	71	12 4	17 6	0	0	20 1	166 9

Community-wise breakup of the grievances filed in NCM								
Year	Muslim	Christian	Sikh	Buddhist	Parsi	Jain	Others	Total
2021-22	1420	137	222	57	22	67	151	2076
2022-23	1557	142	330	83	24	109	178	2423
2023-24	1246	122	307	45	24	100	155	1999
2024-25	855	95	221	35	5	72	107	1390
2025-26	1067	148	142	38	1	93	180	1669

State-wise breakup of the grievances filed in NCM

S.NO	State	2021-22	2022-23	2023-24	2024-25	2025-26
1	ANDHRA PRADESH	35	45	39	23	32
2	ARUNACHAL PRADESH	1	2	1		2
3	ASSAM	43	52	17	18	13
4	BIHAR	66	85	73	36	41
5	CHANDIGARH	12	15	13	9	4
6	DADAR & NAGAR HAVELI	0	1	0	1	0
7	DAMAN & DIU	0	1	0	0	1
8	CHHATTISGARH	9	23	9	10	11
9	DELHI	227	242	168	247	256
10	GOA	3	4	1	1	4
11	GUJARAT	40	44	37	14	25
12	HARYANA	72	84	62	44	62
13	HIMACHAL PRADESH	7	11	7	3	6
14	JAMMU & KASHMIR	17	35	62	17	11
15	JHARKHAND	54	42	19	20	47
16	KARNATAKA	42	44	23	13	20
17	KERALA	32	19	16	15	30
18	LADAKH	12	9	2	0	0
19	MADHYA PRADESH	78	90	76	50	87
20	MAHARASHTRA	140	150	195	108	97
21	MANIPUR	1	3	1	3	1
22	MEGHALAYA	1	3	2	1	0
23	NAGALAND	1	0	2	0	0
24	ODISHA	11	12	10	14	21
25	PUDUCHERRY	9	3	2	3	2
26	PUNJAB	79	128	129	98	78
27	RAJASTHAN	56	57	31	17	39
28	SIKKIM	1	0	1	0	1
29	TAMIL NADU	48	46	58	37	65
30	TELANGANA	90	92	107	44	59
31	TRIPURA	6	2	3	0	0
32	UTTAR PRADESH	745	955	734	482	568
33	UTTARAKHAND	58	71	52	27	41
34	WEST BENGAL	80	53	46	32	44
35	ANDAMAN & NICOBAR ISLANDS	0	0	1	1	1

36	FOREIGN COUNTRY	0	0	0	1	0
37	LAKSHADWEEP	0	0	0	1	0
	TOTAL	2076	2423	1999	1390	1669
